

**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**Sixth Lok Sabha**

**Twenty First Report**



**सत्यमेव जयते**

**LOK SABHA SECRETARIAT  
NEW DELHI**

**1978**

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixth Lok Sabha)

## TWENTY-FIRST REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Twenty-First Report.

2. The Committee met on the 25th July, 1978 for—

I. Classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

II. Reconsideration of the classification of the following Bills:—

(1) The Grains Board Bill, 1978 by Shri Yadvendra Dutt.

(2) The Anti-Espionage Bill, 1978 by Shri Yadvendra Dutt.

III. Allocation of time under rule 294(1)(e) of the Rules of Procedure to the resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Friday, the 28th July, 1978.

### *Classification and allocation of time to Bills*

3. The Members concerned had been invited to present before the Committee their views on their Bills. Shri K. Lakkappa and Dr. Vasant Kumar Pandit attended.

4. After considering all aspects of the Bills, the Committee recommend that the Exploration and Utilization of Underground Water Resources Bill, 1978 by Shri K. Lakkappa be placed in category 'A' and all the remaining Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

### *Allotment of time to Resolutions*

5. The Members concerned had been invited to present their views on their resolutions before the Committee. None of them attended.

6. The Committee recommend the allocation of time as follows:—

- |  |         |
|--|---------|
| (1) Resolution regarding Public distribution system to check rising prices | 2 hours |
| (2) Resolution regarding encouragement given to Multinational Corporations | 2 hours |
| (3) Resolution regarding Special Court for trial of former Prime Minister  | 2 hours |

### *Reconsideration of the Classification of Bills*

7. The Committee then considered the request of Shri Yadvendra Dutt to reconsider their earlier decision (*vide* Sixteenth Report) regarding the classification of the following Bills:—

(1) The Grains Board Bill, 1978 by Shri Yadvendra Dutt.

(2) The Anti-Espionage Bill, 1978 by Shri Yadvendra Dutt.

[P.T.O.]

8. The Member-in-charge of the Bills was invited to attend the sitting. Shri Yadvendra Dutt attended.

9. On reconsideration, the Committee recommend that the Grains Board Bill, 1978 by Shri Yadvendra Dutt may be placed in category 'A'.

The Committee did not see any justification in altering the original categorisation of the Anti-Espionage Bill, 1978 by Shri Yadvendra Dutt.

#### *Recommendations*

10. The Committee recommend that—

- (i) the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House;
- (ii) the allocation of time to resolutions, as shown in paragraph 6 above, be agreed to by the House; and
- (iii) the reclassification of the Bills, as shown in paragraph 9 above, be agreed to by the House.

NEW DELHI;

July 25, 1978.  
Sravana 3, 1900 (Saka)

GODEY MURAHARI,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*

## APPENDIX

S. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time allocated by the Committee
1	2	3	4	5
1	The Constitution (Amendment) Bill, 1978 (Amendment of preamble and article 1 etc.) by Shri Chitta Basu . . . . .	103 of 1978	B	2 hours
2	The Representation of the People (Amendment) Bill, 1978 (Insertion of new section 7A) by Shri O. P. Tyagi . . . . .	51 of 1978	B	2 hours
3	The Trade Unions (Amendment) Bill, 1978 (Amendment of sections 2, 4 etc.) by Shri Prasannbhai Mehta . . . . .	100 of 1978	B	2 hours
4	The Factories (Amendment) Bill, 1978 (Amendment of sections 8, 9 etc.) by Shri Prasannbhai Mehta . . . . .	104 of 1978	B	2 hours
5	The Compulsory Military Training Scheme Bill, 1978 by Shri Prasannbhai Mehta . . . . .	99 of 1978	B	2 hours
6	The Compulsory Voting Bill, 1978 by Shri Prasannbhai Mehta . . . . .	93 of 1978	B	2 hours
7	The Constitution (Amendment) Bill, 1978 (Amendment of article 171) by Shri P. Rajagopal Naidu . . . . .	71 of 1978	B	2 hours
8	The Marginal Farmers and Agricultural Workers' Pension Bill, 1978 by Shri P. Rajagopal Naidu . . . . .	78 of 1978	B	2 hours
9	The Income-Tax (Amendment) Bill, 1978 (Amendment of section 53) by Shri R. D. Gattani . . . . .	102 of 1978	B	2 hours
10	The Exploration and Utilization of Under- ground Water Resources Bill, 1978 by Shri K. Lakkappa . . . . .	96 of 1978	A	2 hours
11	The Small Farmers Assistance Bill, 1978 by Shri K. Lakkappa . . . . .	97 of 1978	B	2 hours
12	The Special Marriage (Amendment) Bill, 1978 (Amendment of sections 4 and 6) by Shri R. D. Gattani . . . . .	98 of 1978	B	2 hours
13	The Industries (Development and Regulation) Amendment Bill, 1978 (Amendment of section 18FB) by Dr. Vasant Kumar Pandit . . . . .	94 of 1978	B	2 hours
14	The Commissions of Inquiry (Amendment) Bill, 1978 (Amendment of section 5) by Shri Ram Jethmalani . . . . .	105 of 1978	B	2 hours
15	The Representation of the People (Amend- ment) Bill, 1978 (Insertion of new section 10B etc.) by Shri Ram Jethmalani . . . . .	106 of 1978	B	2 hours
16	The Agricultural Commodities Supporting Price Bill, 1978 by Shri K. Lakkappa . . . . .	112 of 1978	B	2 hours